

Learned counsel for the petitioner has submitted on this point that it is an apparent error of record and only two criminal cases are pending against him.

After hearing, learned counsel for the parties and perusing the materials brought on record and since co-accused, Md. Rustam Ali having similar allegation has been granted bail by co-ordinate Bench of this Court vide order dated 02.09.2020, as such, this Court is inclined to grant Bail to the petitioner. Accordingly, petitioner (Rajesh Oraon), is directed to be released on bail on furnishing bail bond of Rs. 20,000/- (Rupees Twenty Thousand) with two sureties of the like amount each to the satisfaction of learned Chief Judicial Magistrate, Latehar in connection with Balumath P.S. Case No.30 of 2020 on the following conditions:-

(i) One of the bailors shall be deponent/parivikar of the present case namely, Kameshwar Oraon, S/o Bandhan Oraon, R/o- Village- Balu, P.O. & P.S.- Balu, District- Latehar, who has furnished photocopy of his UID Card bearing No.4773 6604 1871 before this Court in the bail application.

Office is directed to send photo copy of the UID Card bearing No. 4773 6604 1871 of deponent along with this order to the court below so as to verify the authenticity of the bailor.

(ii) Another bailor shall be father/mother/son/sister/brother.

(iii) Petitioner is directed to appear before the officer-in-charge, Balumath Police Station, Latehar on 01st Monday of each English Calendar till conclusion of the trial.

(iv) Petitioner is also directed to appear before the learned trial court on each and every date till conclusion of the trial.

(iii) The Jail Authority shall release the petitioner only after his medical check-up.

(vi) The Civil Surgeon, Latehar is directed to medically examine the petitioner at the time of his release and if require, petitioner shall be taken for quarantine, but if no such requirement is there, he shall be released forthwith, if not wanted in any other case.

(v) Petitioner shall also comply with all the guidelines issued by the Government to meet the challenges of Covid-19, as the country is passing through Pandemic of Covid-19.

(Kailash Prasad Deo, J.)